

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING

RAJYA SABHA  
UNSTARRED QUESTION No.1173  
**TO BE ANSWERED ON 10<sup>TH</sup> DECEMBER, 2025**

**NATIONAL GUIDELINES/SOPs FOR ANIMAL BLOOD TRANSFUSION AND  
VETERINARY BLOOD BANKS**

1173. SHRI KESRIDEVSINH JHALA

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
be pleased to state:

- (a) the steps taken so far to operationalise the recently released National Guidelines and Standard Operating Procedures for animal blood transfusion and veterinary blood banks, and the timeline envisaged for establishing State-regulated veterinary blood banks across the country;
- (b) the mechanisms proposed for ensuring biosafety compliance, donor screening, blood typing, transfusion monitoring, and adverse reaction reporting under the new framework, including any digital systems or registries planned for real-time oversight;
- (c) whether the Ministry has initiated training and capacity-building programmes for veterinarians, para-veterinarians and students in line with the new guidelines; and
- (d) if so, the details thereof ?

**ANSWER**

**MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a) to (d) The Guidelines/ SOP for Blood Transfusion/ Blood Bank for Animals in India released by the Department of Animal Husbandry and Dairying, Government of India is an advisory framework to guide the development/ establishment of veterinary blood banks and transfusion practices in India. As per the guideline the veterinary blood banks operating must be registered under the State Animal Husbandry Department and need to follow necessary biosafety compliance, donor screening, blood typing, transfusion monitoring and adverse reaction reporting. The guidelines/SOP is placed on the Department's website on 27<sup>th</sup> August 2025 for dissemination to all stakeholders.

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